

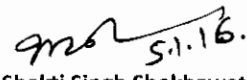
**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 06-01-2016**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) Guman Singh	S.B. Civil First Appeal No.79/2015 Pushpa Rani Vs. Pratibha Agrawal	M.M.Ranjan	Ashtesh Choudhary
2	Hon'ble Mr. Justice (Retd.) S.C. Mittal	S.B. Civil Second Appeal No.682/09 Murti Mandir Raghunathji Vs. Rajendra Prasad	R.K. Agrawal	M.M. Ranjan
3	Hon'ble Mr. Justice (Retd.) S.C. Mittal	S.B. Civil First Appeal No. 53/09 Kamaruddin Vs. Nazir Mohammed	Anil Mehta	S.N. Kumawat
4	Sh. G.K. Garg, Sr. Advocate	S.B. Civil Writ Petition No. 2134/05 Mahesh Kumar Vs Ranbaxy Laboratories Ltd.	Prahlad Singh	Achintya Kaushik
5	Sh. G.P. Pandey, RHJS (Retd)	S.B. Cr. Misc. Bail Application No. 13723/15 Alok Kumar Vs. State	Sanjay Sharma	V.S. Chouhan
6	Sh. Ramavatar Sharma , RHJS (Retd.)	S.B. Cr. Revision Petition No. 1167/12 Sumitra Vs. Ishwar Singh	Sanjay Kumar Sharma	
7	Sh. Mohd. Hanif , RHJS (Retd.)	S.B. Cr. Misc. Petition No.5148/15 Rajesh Vs. State	V.K. Sharma	T.C. Vyas
8	Sh. J.P. Sharma, RHJS (Retd.)	S.B. Civil Second Appeal No. 583/05 Chhote Lal Vs. Nancha	Deepak Pareek	Apurva
9	Sh. Mohd. Hanif , RHJS (Retd.)	S.B. Civil First Appeal No.37/94 Arjun singh Vs. Chet Singh	K.C. Sharma	
10	Sh.P.K. Kasliwal, Advocate	S.B. Cr. Misc. Petition No. 4915/15 & 4915/15 Smt. Sharda Vs. Smt. Chanchal Kanwar	P.S. Sharma	Sanjay Sharma Sumer Sharma
11	Sh. Satish Kumar Awasthi, Advocate	S.B. Cr. Misc. Petition No. 2336/15 Manish Kejriwal Vs. State	P.C. Bhandari V.K. Gupta	Dinesh Hissaria
12	Sh. Manoj Sharma, Advocate	S.B. Criminal Revision Petition No. 662/15 Smt. Urvashi Agarwal Vs. Abhai Goyal	D.K. Bhardwaj	H.S. Sinsinwar
13	Sh. Basant Singh Chhaba, Advocate	S.B. Civil First Appeal No.732/11 Ram Prasad Vs. Pritam Das	Vishwajeet Mantri	Sandeep Maheshwari
14	Sh. Basant Singh Chhaba, Advocate	D.B. Mic. Appeal No. 2509/15 Smt. Krishna Vs. Deepak Sharma	R.B. Mathur Nikhil Simlote	Mukesh Sharma
15	Sh. Bhuvnesh Sharma Advocate	S.B.Civil second Appeal No. 338/09 Smt. Jyoti Garg Vs. Kanhaiyalal Rathore	Amit Jindal	R.K.
16	Ms. Anupama Chaturvedi, Advocate	S.B. Cr. Misc. Petition No. 1382/15 Sandeep Kumar Vs. State	Kamal Kant Vyas	Mr.

NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


(Dr. Shakti Singh Shekhawat)
Deputy Secretary
(Action Plan & ADP)